

ITEM NO.31

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS.Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

[Only SLP (C) No. 8010/2024 is listed under this item]

WITH

SLP(C) No. 8010/2024 (XI)

Date : 16-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

For Respondent(s) :

Mr. Aditya Singh, AOR
Mr. Parmod Sharma, Adv.

Mr. Anand Shankar Jha, AOR
Ms. Veenu Singhal, Adv.
Mr. Parvez Rahman, Adv.
Mr. Abhilekh Tiwari, Adv.

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 8010/2024

Respondent no.1 has filed counter affidavit.

Contd...

Ld. Counsel who entered appearance on behalf of respondent no.2 on the last date of hearing has not filed vakalatnama and counter affidavit yet. Today more time is sought. Four weeks time as last opportunity is granted for the same.

List again on 15.07.2025.

SUJATA SINGH
Registrar

HJ